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Title: Introduction of the Representation of People (Amendment) Bill, 2017 (*Insertion of new section 8B*).

PROF. SAUGATA ROY (DUM DUM): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

PROF. SAUGATA ROY : I introduce the Bill.

HON. DEPUTY SPEAKER: Item No. 162, Shri A.P. Jithender Reddy – not present.

Item No. 163, Shri A.P. Jithender Reddy – not present.

HON. DEPUTY-SPEAKER: Item no. 164.